

IN THE NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI, COURT - II

Item No. 302
(IB)- 1095(ND)2019
IA/3598/20

IN THE MATTER OF:

Ritu Tandon

...Applicant/Petitioner

Versus

M/s. Rain Automotive India Pvt. Ltd.

...Respondent

SECTION: 9 of IBC, 2016

Order Delivered on 07.10.2020

CORAM:

SHRI. CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

**Mr. Abhishek Anand, Ms. Maya Gupta, Mr. Sarthak Gupta, Mr. Kunal
Gidhvani**

ORDER

Renotify this case on 12.10.2020.


(T.S. Singh)
(Court Officer)